

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

108. IA/2583/2024 C.P. (IB)/2946(MB)2019

IN THE MATTER OF

Bank Of India

Vs.

Wadhwa Buildcon Llp

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 25.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: -

Adv. Partho Sarkar (PH)

For the Respondent No. 1 and 2:

Adv. Aditaya Kumar (PH)

For the Respondent no. 3:

Adv. Ryan D'souza (PH)

ORDER

IA 2583/2024:-

Reserved For Orders.

Sd/-
MADHU SINHA
Member (Technical)
//Anmol//

Sd/-
REETA KOHLI
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

206. IA/2265/2024 C.P. (IB)/2946(MB)2019

IN THE MATTER OF

Bank of India

VS.

Wadhwa Buildcon LLP

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 25.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:-

Adv. Prajakta Memezes (PH)

For the RP:

Adv. Mr. Anirudh Purusothman

For the Home Buyers:

Adv. Mr Anil Parker

ORDER

IA 2265/2024:-

The prayer in the present Case is for replacement of the RP. Adv. Mr. Anirudh Purushothman appearing on behalf of RP submits that the RP has already fixed the meeting which is scheduled for today i.e., 25.06.2024 at 05:00 P.M. Adv. Mr Anil Parker appearing for the Home Buyers submits that they too have to file an IA for the replacement of the RP. The learned counsel for the Applicant submits that the IA was filed when the Applicant was having minority vote in the COC. In view of the fact that the similar prayers is being made by the home buyers and in view of the fact that the counsel for the RP has undertaken that the RP is ready

and willing to take up this Agenda Item with respect to change of RP for consideration in its today's meeting. Thus, in view of the submissions having been made by the RP, we deem it appropriate to direct the RP to consider and decide this Agenda Item in meeting scheduled for today i.e., on 25.06.2024 at 05:00 P.M. post this IA on **02.07.2024** for consideration.

Sd/-
MADHU SINHA
Member (Technical)
//Anmol//

Sd/-
REETA KOHLI
Member (Judicial)